

have decided that if the Government is not taking any action before 22nd of this month as demanded in their agitation, they will unilaterally declare Jharkhand State in Bihar. At the same time, it is also reported in the Press that the leaders of the agitations have also decided to go for armed struggle. They are also going for the armed struggle.

It is a very serious situation as we were already burdened with the problem of terrorist activities in Punjab, in Jammu and Kashmir and in other parts of the country. As such, it is absolutely necessary that the Government should come out, must call the agitation leaders and discuss the issue with them and settle the issue amicably. Without doing that, another trouble spot will be created in the country which will be against the interests of the country.

It is absolutely necessary that the Home Minister calls the agitation leaders and discuss with them to find out some kind of solution to maintain the unity and integrity of this country.

MR. SPEAKER: It is better you discuss such a sensitive issue with the Home Minister.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker Sir, in today's newspaper a news item titled "Pakistan spreads spy network in South India," has appeared. The secret service of Pakistan I.S.I. apart from spreading its network in Punjab, Jammu and Kashmir and the North-east has started spreading it in southern regions also. I have some information about this organization. This news is serious. One name is Shri G.S. Chawala who has informed the Government about this. I would like to know whether the secret agencies in India have given this report that in the southern region - Kerala and Tamil Nadu - some fundamentalists are

organising small groups which are involved in anti-India activities.

Mr. Speaker Sir, the intelligent agencies of the country have given this report that the New Delhi based Pakistani High Commissioner and Press Attache - who are suspected to be members of the I.S.I., travelled through Tamil Nadu and Kerala and contacted these organizations. Is it also true that these terrorist organisations have set up training camps in Kerala and Tamil Nadu and they had some connection with the LTTE? Have the secret agencies of India given this information to the Government that a majority of the persons working in the Army, Navy and Air Force of Pakistan are member of I.S.I. In the last few days Indian soldiers have arrested many persons having connection with the I.S.I.? Did the Deputy High Commissioner of Pakistan, go on a tour of Kerala and Tamil Nadu some months back? Is this also true that in the last few days, the High Commissioner gave an objectionable press statement regarding Kashmir and when the Indian Government called him to reprimand, he behaved in an objectionable manner. Mr. Speaker, Sir, some time back a hue and cry was raised to send back the High Commissioner of Pakistan from India.

Mr. Speaker Sir, while concluding I would like to say that will the Home Minister take any action against New Delhi based Pakistani High Commissioner, Deputy High Commissioner and Press Attache, about whom it is said that are the members of I.S.I. - on the bases of the report of the Indian intelligence agencies?

SHRI NARAIN SINGH CHAUDHRI (Hissar): Mr. Speaker, Sir the Petrol Depot in Hissar provides diesel and Petrol to almost half of Haryana.

Mr. Speaker, Sir, for the last many days in many parts of Haryana-especially Jind

and Hissar district not even a single drop of petrol or diesel is available at the Petrol Pumps and the Diesel outlets, particularly those situated in rural areas. Now when the wheat crop is ready this is adversely affecting the farmers and they are suffering huge losses.

Mr. Speaker, Sir, because of shortage of diesel in Haryana the transport has been adversely affected and as a result the sugarcane is not reaching the sugar mills. Mr. Speaker Sir, through you I would request the Government, to provide petrol and diesel to the Hissar Depot.

SHRI SYED SHAHABUDDIN (Kishanganj): Mr. Speaker Sir, through you, I would like to raise a very important issue. 5000 Haj pilgrims are planning to go Haj this year in three groups through the sea route. The first lot is going on the 7th of April. The ship which was sent last year to Haj has been declared unseaworthy. After that the Government decided that another ship which goes on the Andaman-Nicobar route, will be deputed to take three lots of passengers to the Haj and that ship had to reach Bombay on the 17th of March but today is the 18th and it has not reached and the meantime Calcutta High Court has given a stay order that if the Government does not provide a ship in exchange within 15 days, the existing ship should not be removed from the service.

The Government has got one ship from Poland; it has to reach by the 15th April. I would request to arrange for the ships on priority basis so that three lots of Haj pilgrims reach Saudi Arabia without fail. There is a difference of about Rs. 7000 in the fare of an aeroplane and a ship. Those who go by ships cannot travel by aeroplanes. If the Government cannot provide the ship, it will become necessary to arrange for aeroplanes. In that case the Government will have to bear the difference because at the last moment the Haj pilgrims cannot shell out

money. In my opinion there is another solution. The Government can seek extension of time from the Calcutta High Court on the stay order and request, that as soon as the ship from Poland arrives, it would be pressed into service along with the ship Andaman-Nicobar route as proposed by the Hon. Prime Minister himself. The schedule as proposed would be implemented and the ship would be immediately sent to Bombay.

[English]

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): Sir, I rise with a very heart to express my feeling over the statement made by one of the hon. Members that Kerala is heavily affected and it has the highest percentage of AIDS patients. He said so. But it is not true. His statement was misleading. There was a statement by the World Health Organisation that by 2,000 AD perhaps 25 per cent of our people may be affected by this disease, all over the country, not only Kerala. In that report, it is said that 40 per cent of the affected people are in other States. I am not interested in naming the state. But by naming our State, he gave such an impression.

MR. SPEAKER: Now conclude. You have made the point and it is not correct.

SHRI RAM NAIK (Bombay North): Mr. Speaker, Sir the people of Manipur have been agitated for a long period about the neglect of their various grievances by the Government. One of the major grievances is non-recognition of Manipur language in the Eight Schedule of the Constitution they have been bringing delegations. They have submitted memorandum. Recently even our BJP State Unit has submitted a Memorandum to the Prime Minister containing one lakh signatures. Now their Assembly is in suspended animation. This is also creating a law and order issue. Their agitation is taking another turn in which even Hindi films Hindi books